

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3086  
ANSWERED ON:11.02.2014  
MEASURES TO CHECK SMUGGLING  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of cases of smuggling of narcotics drugs and fake currencies from across the border including Indo-Pak Border;
- (b) If so, the details of such cases reported and the quantum of smuggled items seized during the last one year and the current year, border-wise;
- (c) Whether involvement of hostile foreign agencies in the said cases have also been reported and the proceeds of the smuggling are used in illegal activities like terrorism and other criminal activities;
- (d) If so, the details thereof; and
- (e) the reaction of the Government thereto along with the measures taken by the Government to check smuggling across the border, particularly Indo-Pak border?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) Yes, there are reports of smuggling of narcotic drugs and fake currencies from across the border including Indo-Pak border. Instances of composite seizure i.e. seizures of narcotic drugs along with arms, ammunition and Fake Indian Currency Notes have been reported to the Narcotics Control Bureau (NCB).

(b) Such composite seizures including drugs and Fake Indian Currency Notes (FICN) during the years 2013 and 2014 are as given in Annexure I.

As reported, the total seizure of drugs on the International Border during the years 2010 to 2013 by all drug law enforcement agencies in the country is enclosed at Annexure II.

(c) No such information is available with Narcotics Control Bureau.

(d) Not applicable.

(e) The details of measures taken by the Narcotics Control Bureau in general to check instances of smuggling across the borders are enclosed as Annexure-III.